

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/5194/2004-5195/2004

Date 08/08/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S NIKHIL CABLES
62/63,GALI NO-13,PANDAV ROAD,BHOLA NATH
NAGAR SHAHDARA N.DELHI
M/S NIKHIL CABLES

C.C.E.DELHI-II

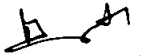
Appellant

Vs
Respondent

Excise dated 5-8-08

I am directed to transmit herewith a certified copy of **Final order No 586-587/08-EX.**

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar

(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E.DELHI-II

CENTRAL REVENUE BUILDING, I.P. ESTATE, NEW DELHI

2. Adv. / Consult

MR. BHASIN SETHI & ASSOCIATE

401, SATYAM CINEMA BUILDING, RANJEET NAGAR, DELHI

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P. Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70 (Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

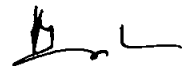
13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. Office Copy

16. Guard file

P.T.O.-2


Assistant Registrar
(Excise Appeal Branch)

1 M/S MUKESH TAT YDYO
A-25,G.T.KARNAL ROAD,INDUSTRIAL AREA, NEW DELHI
110033

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

**COURT NO. II
Excise Appeal No. 5194-5195 of 2004**

[Arising out of the Order-in-Appeal No. 184-186/CE/2004 dated 23/07/2004 passed by The Commissioner, Central Excise (Appeals), New Delhi.]

For Approval and signature :

Hon'ble Shri S.S. Kang, Vice President

Hon'ble Shri Rakesh Kumar, Member (Technical)

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether their Lordships wish to see the fair :
copy of the order?
 4. Whether order is to be circulated to the :
Department Authorities?
-

M/s Nikhil Cables & Ors.

Appellant

Versus

CCE, New Delhi

Respondent

Appearance

None – for the appellant.

Shri C.S. Rajput, Authorized Representative (DR) - for the
Respondent.

2

CORAM: Hon'ble Shri S.S. Kang, Vice President
Hon'ble Sh. Rakesh Kumar, Member (Technical)

DATE OF HEARING : 05/08/2008.

Final Order No. 586-87 / 88 Dated : EA

Per. S.S. Kang :-

When the case was called none appeared on behalf of the appellant, in spite of notice, nor any request for adjournment is made, therefore, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in open court)

(S.S. Kang)
Vice President

(Rakesh Kumar)
Member (Technical)

PK